

DIVISION BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/378(KB)2018
IA(I.B.C)/1067(KB)2020, IA(I.B.C)/910(KB)2024,
IA(I.B.C)/693(KB)2022, IA(I.B.C)/1291(KB)2023,
IA(I.B.C)/1119(KB)2020, IA(I.B.C)/317(KB)2021,
IA(I.B.C)/1263(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	DEVI TRADING & HOLDING PVT. LTD. VS AVANI PROJECT & INFRASTRUCTURE LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Soumya Roy, Adv.] For the IRP of Anusupa Roy.

Mr. Sourav Mitra, Adv.]

Mr. Benazir Kazi, Adv.]

Mr. Jishnu Choudhury, Adv.] For the Home Buyers of Avani Aspire

Mr. Souradeep Banerjee, Adv.]

Mr. Ankur Singhi, Adv.]

Ms. Riti Basu, Adv.]

Ms. Piyali Pan, Adv.]

Mr. Sayan Banerjee, Adv.]

Mr. Ajay Kumar Agarwal, RP] For the Resolution Professional

Mr. Soumajit Dasgupta, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. List the matter on **15.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)